

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR DOR TECH DOORS INDIA
PRIVATE LIMITED OPERATING IN WOODEN, METAL AND GLASS DOORS, DOOR
SKIN AND ALLIED PRODUCTS IN DELHI
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dor Tech Doors India Private Limited CIN: U36100DL2010PTC205103
2.	Address of the registered office	B-4/44-45, First Floor Sector-11, Rohini-Delhi North, Delhi – 110085
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Plot No. 217, Sector-57, Phase-IV, Kundli Indl. Estate, Distt- Sonapat-131028, Haryana
5.	Installed capacity of main products/ services	Manufacturing of Doors and allied Products
6.	Quantity and value of main products/ services sold in last financial year	FY 2021-22 Total Income: Rs. 297.04 Lakhs Operating Revenue: Rs. (22.66) Lakhs
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Rajesh Kumar Parakh Resolution Professional 5/51, Second Floor, WEA, Karol Bagh, New Delhi-110005 Through Email at: cirp.dortech@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Rajesh Kumar Parakh Resolution Professional 5/51, Second Floor, WEA, Karol Bagh, New Delhi-110005 Through Email at: cirp.dortech@gmail.com
10.	Last date for receipt of expression of interest	06.03.2023
11.	Date of issue of provisional list of prospective resolution applicants	08.03.2023
12.	Last date for submission of objections to provisional list	13.03.2023
13.	Process email id to submit EOI	cirp.dortech@gmail.com

Rajesh Kumar Parakh
Rajesh Kumar Parakh
Resolution Professional

IP Registration No. IBBI/IPA-00111-000272/2017-18/10516

Dor Tech Doors India Private Limited (Under CIRP) (A Company under Corporate Insolvency Resolution Process vide the Order dated 25.05.2022 of the Hon'ble NCLT, New Delhi Bench, New Delhi)

5/51, Second Floor, WEA, Karol Bagh, New Delhi-110005

Mobile No. +91-9811350848

Email: cirp.dortech@gmail.com

Date: 18.02.2023

Place: New Delhi